

High Court of Karnataka  
Bengaluru,  
Dated: 23<sup>rd</sup> December 2020

**NOTIFICATION NO. HCDB – 194 / 2020**

In modification of earlier Notification No.HCDB–138/2020, dated 29<sup>th</sup> September 2020, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from Monday the 4<sup>th</sup> January 2021 are arranged as mentioned below:

<b>Sl. Nos.</b>	<b>Name of the Hon'ble Judge</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr.Justice G.Narendar	2
3	Hon'ble Mr.Justice Sreenivas Harish Kumar	3
4	Hon'ble Mr.Justice K.Natarajan	4
5	Hon'ble Mr.Justice Ashok S. Kinagi	5
6	Hon'ble Mr.Justice N.S.Sanjay Gowda	6
7	Hon'ble Mr.Justice Ravi V Hosmani	7
8	Hon'ble Mr.Justice Hanchate Sanjeevkumar	8
9	Hon'ble Mr.Justice P.N.Desai	9
10	Hon'ble Mr.Justice P.Krishna Bhat	10

**By Order of Hon'ble The Chief Justice**

**Date: 23.12.2020**

**Sd/-  
Registrar (Judicial)**

**HIGH COURT OF KARNATAKA DHARWAD BENCH**

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES WITH  
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM  
MONDAY THE 4<sup>TH</sup> JANUARY 2021.**

**Priority will be given to old cases**

**PART A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>REMARKS</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice G.Narendar &amp; Hon'ble Mr. Justice Hanchate Sanjeevkumar</b></p> <p>Writ Appeals (GM, MV, LA, LB, LR, KLR, KLRA, KVOA, KDR, ULC, SC/ST, CS, APMC, HRC, Tax, Excise, Education, Labour, Service &amp; Cinema)</p> <p>Commercial Appeals and Commercial Applications</p> <p>RERA Appeals</p> <p>Writ Petitions (KSAT/CAT, LOKAYUKTA &amp; CESTAT)</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental &amp; Engineering – Fee Structure and Seat Matrix</p> <p>Writ Petitions (Edn-Med-Adm)</p> <p>Writ Petitions pertaining to Advance Rulings of the Authority, under Chapter XIX-B of the Income Tax Act, 1961</p> <p>ITA, WTA, GTA, Sales Tax Revision Petitions (DB matters) &amp; other Tax References, Revisions, Appeals</p>	<p>Physical hearing/ Video Conferencing hearing (optional)</p>

	<p>and Civil Petitions (Tax, Excise), Original Side Appeals (except Company matters)</p> <p>Miscellaneous First Appeals</p> <p>Execution First Appeals</p> <p>Execution Second Appeals</p> <p>Referred Writ Petitions, Civil Cases and Criminal Cases</p> <p>CCC (Civil and Criminal)</p> <p>Writ Petitions (Habeas Corpus) and Writ Petitions preferred against the order of detention based on the opinion of Advisory Board constituted under the Goonda Act, 1985</p> <p>Preliminary Hearing /Admissions, Orders &amp; Hearing in the above referred categories</p> <p>Priority will be given to pending MFA (LAC) for final hearing (Advance List No.I (D)] MFA (MV) for orders, Admission &amp; Final Hearing (Advance List for admission) No.II (D) &amp; Advance List (for Final Hearing) No.III (D)</p> <p>Specially assigned cases</p>	
<b>2</b>	<p><b>Hon'ble Mr. Justice Sreenivas Harish Kumar &amp; Hon'ble Mr. Justice P.N.Desai</b></p> <p>Regular First Appeals -Admissions, Orders &amp; Hearing</p> <p>Criminal Appeals (against Conviction &amp; Acquittal) -Admissions, Orders &amp; Hearing (for final hearing, Priority will be given to cases on Advance List of Final Hearing of Criminal Appeals (Conviction) of the years 2014 to 2018 (Advance List No.IV (D)]</p> <p>Specially assigned cases</p>	<p>Physical hearing/ Video Conferencing hearing (optional)</p>

<p><b>3</b></p>	<p><b>Hon'ble Mr.Justice K.Natarajan</b></p> <p>All Criminal Petitions Under Section 438 and 439 of Cr.P.C</p> <p>Criminal Appeals (against Conviction) - Admissions, Orders and Hearing</p> <p>[for final hearing, priority will be given to cases as per Advance List No.V (D)]</p> <p>Criminal Revision Petitions - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing/ Video Conferencing hearing (optional)</p>
<p><b>4</b></p>	<p><b>Hon'ble Mr.Justice Ashok S.Kinagi</b></p> <p>All Writ Petitions (Single Judge) not assigned to for Bench presided over by Hon'ble Mr.Justice N.S.Sanjay Gowda -Preliminary Hearing /Admissions, Orders &amp; Hearing</p> <p>MFA (LAC) - Admissions, Orders &amp; Hearing [Priority will be given to Final Hearing of MFA (LAC) on Advance List No.VII (D)]</p> <p>Sales Tax Revision Petitions (Single Judge matters) - Preliminary Hearing / Admissions, Orders &amp; Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing/ Video Conferencing hearing (optional)</p>

<p><b>5</b></p>	<p><b>Hon'ble Mr.Justice N.S.Sanjay Gowda</b></p> <p>Writ Petitions (Labour, Service, HRC, Excise, Cinema, MV, LR, KLR, KLRA, APMC, Education, GM, KDR, KVOA, SC/ST and ULC) -Preliminary Hearing / Admissions, Orders &amp; Hearing</p> <p>All Civil matters (Single Judge) not assigned to any Court - Admissions, Orders &amp; Hearing [Priority will be given to hearing of MFA (MVC) on Advance List No.VIII (D)]</p> <p>Specially assigned cases</p>	<p>Physical hearing/ Video Conferencing hearing (optional)</p>
<p><b>6</b></p>	<p><b>Hon'ble Mr. Justice Ravi V Hosmani</b></p> <p>Regular First Appeals - Admissions, Orders and Hearing</p> <p>Regular Second Appeals - Admissions, Orders and Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 - Admissions, Orders &amp; Hearing</p> <p>Intellectual Property Rights Cases including Referred original suits - Admissions, Orders &amp; Hearing</p> <p>All categories of Miscellaneous First Appeals (except MFA (MVC &amp; LAC)) - Admissions, Orders and Hearing</p> <p>Miscellaneous Second Appeals - Admissions, Orders &amp; Hearing</p> <p>CP, RPFC, HRRP, LRRP, TOS, Probate &amp; Succession Matters - Admissions, Orders &amp; Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing/ Video Conferencing hearing (optional)</p>

7	<p><b>Hon'ble Mr. Justice P.Krishna Bhat</b></p> <p>Criminal Petitions (except bail petitions) of all kinds and WPs under Article 226/227 r/w Sec. 482 Cr.P.C - Preliminary Hearing / Admissions, Orders &amp; Hearing</p> <p>Criminal Appeals (against Acquittal) - Admissions, Orders and Hearing [for final hearing as per Advance List No.VI (D)]</p> <p>Execution First Appeals &amp; Execution Second Appeals - Admissions, Orders &amp; Hearing</p> <p>Civil Revision Petitions - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing/ Video Conferencing hearing (optional)</p>
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**PART B**  
**HIGH COURT OF KARNATAKA**  
**DHARWAD BENCH**  
**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN**  
**DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<b>Hon'ble Mr. Justice G.Narendar</b> Writ Petitions (GM-CPC) - 'B' Group matters
2	<b>Hon'ble Mr. Justice Sreenivas Harish Kumar</b> Old Criminal and Civil Revision Petitions for Final Hearing
3	<b>Hon'ble Mr. Justice Hanchate Sanjeevkumar</b> All categories of Writ Petitions upto 2014 - Final Hearing
4	<b>Hon'ble Mr. Justice P.N.Desai</b> Old Criminal Appeals (Acquittal) for Final Hearing

**NOTES:**

1. Memo for urgent Preliminary Hearing / Admission and Orders, shall be moved only by e-mail as prescribed in Clause Nos.2(e) to 2(n) of SOP. Memo for urgent hearing shall not be moved before the Court.
2. **In case of following newly filed cases, memo will not be entertained. The same shall be listed automatically on the days notified:**
  - (a) **Criminal Petitions U/s 438 – 3<sup>rd</sup> day from the date of filing,**
  - (b) **Criminal Petitions U/s 439 & 482 of Cr.P.C. and Writ Petitions under Article 226 R/w Sec. 482 of Cr.P.C - 4<sup>th</sup> day from the date of filing,**
  - (c) **Criminal Appeals against Conviction – 4<sup>th</sup> day from the date of filing,**
  - (d) **Civil Contempt Petition – 7<sup>th</sup> day from the date of filing,**

- (e) **Writ Petition (GM-CPC) – 5<sup>th</sup> day from the date of filing.**
- (f) **Writ Petitions (GM) – 5<sup>th</sup> day from the date of filing. (This will apply to Petitions filed from 21<sup>st</sup> December 2020),**
- (g) **Commercial Appeals-5<sup>th</sup> day from the date of filing. (This will apply to appeals filed from 21<sup>st</sup> December 2020)**

**Cases in the above category filed on 21<sup>st</sup>, 22<sup>nd</sup> and 23<sup>rd</sup> December 2020 will be listed on 4<sup>th</sup>, 5<sup>th</sup> and 6<sup>th</sup> January 2021 respectively.**

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
4. Unless ordered otherwise, all Single Judge / Division Bench part heard matters will remain with, and shall be disposed of, by the same Benches.
5. All Advocates shall strictly follow SOP and Rules relating to wearing of masks and maintaining social distancing.
6. The Standard Operating Procedure dated 3<sup>rd</sup> September 2020 shall be followed scrupulously.
7. To avoid congregation, the cause lists shall be notified in the manner stated in clause 4(c) of SOP.

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**Registrar (Judicial)**

**Date: 23.12.2020**



Advance List No.I(D)

HIGH COURT OF KARNATAKA,  
DHARWAD BENCH, DHARWAD

MFA(LAC)(DB) FINAL HEARING

1	20245/2013	Anil Kale	Govt. Advocate
2	21367/2013	Govt. Advocate	A.T. Savanur
3	22545/2013 c/w 22538/2013	R D Desai	Sunil Desai
4	22459/2013	A.P. Murari	Govt. Advocate
5	20836/2013	S.N. Bankar	Govt. Advocate
6	22727/2013	Jagadish Patil	Shivaraj Bellakki
7	22538/2013 C/w 22545/2013, 22540/2013, 22543/2013, 22542/2013	Manjunath Karigannavar	Sunil Desai
8	21367/2013	GA	A T Savanur
9	20245/2013	Anil Kale	GA
10	20566/2013 c/w 20567, 20568, 20569,20570,& 20603/2013	V P Kulkarni	GA
11	22459/2013	A P Murari	GA
12	22727/2013	Jagadish Patil	Shivaraj Bellakki for R2
13	101331/2014	GA	Lingaraj Malavalli
14	100808/2014	GA	Jagadish Patil
15	103279/2014	K L Patil	Sunanda Patil for R1
16	102330/2014	H R Gundappa	GA
17	101705/2014	F V Patil	M A Hulyal
18	102606/2015	B M Angadi	GA
19	102244/2015	Ramesh Misale	Sunanda Patil for R2
20	102946/2015	B M Angadi	GA
21	101112/2015	Lokesh Malavalli	GA
22	103099/2015	Sunanda Patil	Ramesh Misale
23	100848/2015 c/w Crob. 100023/2017	Y L Reddy	Shivaraj Hiremath for R2
24	100829/2015	Anil Kale	GA
25	100176/2015	Lingaraj MAradi	GA
26	100175/2015	Lingaraj MAradi	GA

27	100158/2015	Jagdish Patil	GA
28	102146/2015	M B Kanavi	GA
29	103385/2015	Basavaraj Byakod	GA
30	100409/2015	Sunanda Patil	Ramesh Misale
31	103387/2015	Praveenkumar Rayakoti	GA
32	100171/2015	Jagdish Patil	GA
33	102248/2015 c/w 103444/2016	Isamil Jalagar	GA
34	103285/2015	GA	Shivaraj Ballolli
35	103138/2015 a/w 19 connected matters	M S Hiremath	Lingaraj Maradi
36	103251 /2015 c/w 103252, 103193, 103200, 103201, 103202/2015	Archana MAgadum	GA
37	100103/2015	Ramesh Misale	GA for R1
38	100800/2016	S A Chakalabbi	GA
39	101872/2016 c/w 101873, 101874, 101875, 101876, 101877/2016 connected to 2015	M S Hiremath	A A Magadum
40	103255/2016	GA	D M Kulkarni
41	103783/2016	Shivakumar Badawadagi	S S Patil
42	101334/2016	GA	A S Patil
43	101251/2016 c/w 101057/2016	Shashank Hegde	F V Patil
44	103647/2016	Anil Kale	AGA
45	101243/2016 c/w 101240 to 101242/2016	F V Patil	H R Gundappa
46	102511/2016	M.M. Patil	HCGP
47	100133/2017	K.H. BHAGI	AGA FOR R1
48	101588/2017	AGA	MAHESH VADEYAR
49	102992/2017	F.D. DANDIN	AGA
50	103770/2017	AGA	R.D. DESAI
51	104200/2017	AGA	K.L. PATIL
52	103804/2017 a/w 5 connected matters with 2015	Lingaraj Maradi	GA
53	100622/2018	I C PATIL	MADANMOHAN M KH
54	100643/2018	HCGP	BASAVARAJ S BYA

55	100834/2018	MALLIKARJUN S H	ARUN L NEELOPAN
56	100835/2018	MALLIKARJUN S H	ARUN L NEELOPAN
57	100836/2018	MALLIKARJUN S H	ARUN L NEELOPAN
58	101929/2018	MURALIDHAR ATMA	JAGADISH PATIL
59	102088/2018	GOVT ADV	LINGARAJ MARADI
60	102090/2018	GA	LINGARAJ MARADI
61	102091/2018	GA	LINGRAJ MARADI
62	102674/2018	MURALIDHAR ATMA	Y LAKSHMIKANTH
63	100836/2018	M S Hiremath	Arun Neelopant
64	100835/2018 c/w 100834/2018	M S Hiremath	Arun Neelopant
65	100634/2018	B S Byakod	GA
66	100621/2018 c/w 100622/2018 crob. 100021/2019, 100116/2018	I C Patil	S M Kalwad
67	102899/2019	S B Hebballi	Served
68	102900/2019	S B Hebballi	Served
69	102898/2019	S B Hebballi	Served
70	102897/2019	S B Hebballi	Served
71	102892/2019	S B Hebballi	Served
72	102895/2019	S B Hebballi	Served
73	102894/2019	S B Hebballi	Served

**Advance List No.II(D)**

**HIGH COURT OF KARNATAKA,  
DHARWAD BENCH, DHARWAD**

**MFA (MV)(DB) ADMISSION**

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	24620/2013, 24619/2013, 24621/2013	Y.Lakshmikant reddy	Sunil P. Masuti
2	23801/2013	Shriharsh Neelopant	G.N. Raichur
3	102709/2015 c/w Crob 100113/2016	Sri N R Kuppelur Sri S S Sajjan for cross objector	Sri S S Sajjan for R1 to R6 Sri N R Kuppelur for R2
4	103514/2015 C/W 103515/2015 TO 103517/2015, 103568/2015 TO 103571/2015, 100413/2015, CROB100139/2015	S.K. KAYAKAMATH	H.R. LATUR
5	101505/2016 C/w 101506/2016, 101507/2016	G.N. Raichur	G.R. Turmari
6	101939/2016	S.B. Rawoot	Hanamanthreddy Sahukar
7	101701/2016	S.S. Koliwad	P.G. Chikkanargund
8	101864/2016	Sunanda P Patil	R.S. Arani
9	101260/2016	C.R. Hiremath	M.Y. Katagi
10	101132/2016	V.S. Teli	-
11	103977/2016	V.S. Teli	Sanjay S. Katageri
12	103826/2016	Jagdish Patil	Vijaykumar Bolmal Assts.
13	103781/2016	V.S. Teli	-
14	103755/2016	M.M. Khannur	N.C. Kalloori
15	103618/2016	Gurudev Gachchinmath	-
16	102923/2016	Siddappa S. Sajjan	S.S. Koliwad
17	102983/2016	M.B. Hiremath	Suresh S. Gundi
18	103540/2017	K L Patil	N C Kolloori for R2
19	102073/2017	M J Peerjade	G N Raichur for R2
20	102474/2017 c/w 102063/2017, 102064, 102473/2017	V S Teli	R R Mane for R2

21	102617/2017	H R Latur	N C Kolloori for R2
22	102794/2017	Harish Maigur	S K Kayakamath for R2
23	101359/2017	Harish Maigur	S K Kayakamath for R2
24	101040/2017	S K Kayakamath	Y L Reddy for R1
25	103437/2018 c/w 102573/2019	Sri Harish Maigur Sri V M Sheelvant	Sri V M Sheelvant for R1
26	103747/2018 c/w 103224/2018 103225/2018	Sri Prashant Kadadevar Sri S K Kayakamath	Sri S K Kayakamath for R2 Sri Prasahant Kadadevar for R1 to R6
27	103462/2018 c/w 103463/2018	Sri K B Navalgimath	Sri S K Kayakamath for R2 & R4
28	102421/2018		
29	102869/2018	Sri Y L Reddy	Sri Anuradha Deshpande for R2
30	103754/2018	Sri Majunath Jada	Smt Preeti Shashank for R2
31	100504/2018	NAGANGOUDA R KU	B N JAMADAR &
32	100824/2018	MANJUNATH JADAI	NAGARAJ C KOLLO
33	101293/2018	PRASHANT S KADA	SHIVAKUMAR BADA
34	101580/2018	PRASHANT S KADA	SHIVAKUMAR S BA
35	102869/2018	Y LAKSHMIKANT R	R1-NOTICE DISPE
36	103437/2018	HARISH S MAIGUR	V M SHEELVANT F
37	103462/2018	RAJESH K NAVALG	S K KAYAKAMATH
38	103463/2018	RAJESH K NAVALG	S K KAYAKAMATH
39	103747/2018	PRASHANT S KADA	S K KAYAKAMATH
40	103787/2018	M K SOUDAGAR	SIDDAPPA S SAJJ
41	104083/2018	MANJUNATHA G PA	S K KAYAKAMATH
42	102508/2018 c/w 102507/2018	P G Chikkanaragund	G N Raichur
43	102869/2018	Y L Reddy	S K Kayakamath
44	100779/2019 c/w 100947/2018	H R Latur	S C Bhuti
47	100504/2018	N R Kuppelur	S B Naik
48	104539/2019	S A Pachhapure	R K Kulkarni
49	101499/2019	Archana Magadum	S B Doddegoudar
50	100168/2019	Santosh Mane	Prafulla Naik

51	104693/2019	S N Banakar	Served
52	101410/2019	V M Sheelvant	G S Hosakeri
53	103650/2019	V S Teli	M B Gundawade
54	101253/2019 c/w 101435/2019	N D Gunde	Harish S Maigur
55	105191/2019	S K Kayakamath	Harish S Maigur
56	104530/2019 c/w 104260/2019	Sanjay Katageri	SD
57	104664/2019 c/w 101373/2020	Subhash Baddi	Prashant Kadadevar
58	100320/2019	Manjunath Patil	S S Koliwad
59	103254/2019	H R Latur	S V Yaji
60	100389/2019 c/w Crob. 100107/2019	S C Bhuti	Santosh Mane
61	100612/2019	M H Patil	C V Angadi
62	101794/2019 c/w 101682/2019	G R Turamari	N R Kuppelur
63	101437/2019 c/w 100492/2020	S C Bhuti	V S Teli
64	103450/2019	Manjunath Patil	Aruna Deshpande

**Advance List No.III(D)**  
**HIGH COURT OF KARNATAKA,**  
**DHARWAD BENCH, DHARWAD**

**MFA (MV)(DB) FINAL HEARING**

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	23484/2012	V.K. Naik	Geetha K.M. for R1
2	4474/2013	C.R. Hiremath	G.N. Raichur for R3
3	24023/2013 c/w 100501/2014	Ashok Naik	S.K. Kayayakamath for R2
4	20058/2013 C/w 20540/2013	B. Sharnabasava	N.C. Kolloori
5	22986/2013	Anand Kolli	
6	24102/2013	Y. Lakshmikant reddy	T. Hanureddy
7	21906/2013	Y. Lakshmikant reddy	
8	21727/2013	I.P. Moses	N.C. Kolloori
9	25038/2013	L.S. Hottin	G.N. Raichur
10	22266/2013	K. Anandkumar	G.N. Raichur
11	101633/2014	G.N. Narasammanavar	S.K. Kayakamath for R2
12	101790/2014 c/w 100643/2015 and 101650/2014	G.N. Raichur	P.K. Sannaningammanavar & S.R. Hegde for R1 to R3
13	102867/2014 C/w Crob. 100003/2015	S.K. Kayakamath L.S. Lakandar	L.S. Lakandar for R1 S.K. Kayakamath for R2
14	103311/2014 c/w 103310/2014	S. B. Heballi	M.K. Soudagar for R1
15	103239/2014	Y.L. Reddy	Aruna Deshpande for R3
16	103241/2014	V.S. Teli	S.S. Badavadagi

17	101785/2014 c/w 100558/2015	S.S. Joshi	Ashok Naik for R2 to R6
18	102886/2014	H.N. Gulareddy	S.K. Kayakamath for R3
19	102280/2014 c/w 102282/2014	Hanamanth reddy Sahukar	M.H. Patil for R1, S.K. Kayakamath for R2
20	103284/2015	Sanjay S. Katateri	S.C.Bhuti
21	100548/2015 c/w Crob. 100044/2015	N.R. Kuppellur	S.B. Rawoot
22	100394/2015 c/w 100080/2016	Shaila Bellikatti S.K. Kayakamath	S.K. Kayakamath Shaila Bellikatti
23	103531/2015 c/w 100012/16	S.K. Kadadakatti S.K. Kayakamath	S.K. Kayakamath S.K. Kadadakatti
24	101186/2015	Harish S. Maigur	N.R. Kuppellur for R2
25	102881/2015	R.H. Angadi	Lingaraj Mardi R1 to R4
26	101619/2015 c/w 100984/2015	Hanamanth R. Lathur	S.S. Joshi for R3, Hanamanth R. Lathur
27	103752/2015	Bahubali N. Kanabargi	S.V. Yaji for R2
28	100142/2015	H.D. Patil	Preeti shashank for R2
29	103650/2015	Vitthal S.Teli	Sharmila M Patil
30	101698/2015 c/w 102 050/201 5	M.M. Kannur S.K. Kayakamath	K.M. Geetha M.M. Kannur
31	102829/2015	Vitthal S.Teli	M.K. Soudagar
32	103039/2015	Shaila Bellikatti	R1 Served
33	101311/2015	Santosh B Rawoot	Aruna R. Deshpande
34	102799/2015	I.C. Patil	Gurukumar V.A



35	101668/2015 c/w 102088/2015	B.V. Somapur, Dinesh M. Kulkarni	A.G. Jadhav for R2, A.G. Jadhav
36	103008/2015 c/w 102414/2015	S.K. Kayakamath Laxmikanth reddy	Gururaj R. Turumari S.K. Kayakamath
37	100938/2015 Crob. 100007/16	G.N. Raichur K. Ragvendra rao	K. Ragvendra rao R1 to R3 G.N. Raichur
38	100110/2015 c/w 100851/15	Lakshmikant reddy, S.K. Kayakamath	Hanamanth R Lathur
39	100944/2015 c/w 100942/2015 101192/15, 101193/2015	S.K. Kayakamath Vitthal S. Teli	Vitthal S. Teli, S.K. Kayakamath
40	100058/2015	K.M. Geetha	N. R. Kuppellur
41	103442/2015	Mahesh Vadeyar	R.R. Mane
42	100206/2015	Harish Maigur	S.K. Kayakamath
43	103578/2015 c/w 102081/2015 103007/2015	Gurukumar V.A., Vitthal S. Teli	M.K. Soudagar
44	102505/2016	Chandrashekar Patil	M.G. Gadgoli
45	101884/2015	Vitthal S.Teli	Suresh S. Gundi for R3
46	101455/2015	J.S. Shetty	M.G. Gadagoli
47	101758/2015	Mallikarjunswamy Hiremath	M.K. Soudagar
48	101549/2015	S.K. Kayakamath	K. Anandkumar
49	101186/2015	Harish Maigur	N R Kuppelur
50	101311/2015	Santosh Rawoot	Mallikarjun Hiremath
51	101469/2015	Harish Maigur	G N Raichur

52	103375/2015	A M Malipatil	N R Kuppelur
53	101895/2015	D M Kulkarni	K L PAtil
54	101549/2015	S K Kayakamath	SD
55	101668/2015	B Y Somapur	S C Bhuti
56	102000/2015	V S Teli	G N Raichur
57	100058/2015	Geetha K M @ Pawar	N R Kuppelur
58	100206/2015	Harish Maigur	M Y Katagi
59	100394/2015 c/w 100080/2015	Shaila Ballikatti	S K Kayakamath
60	Crob 100044 c/w 100548/2015	S B Rawoot	N R Kuppelur
61	102084/2015	Deepak Kulkarni	M K Soudagar
62	102187/2015	S K Kayakamth	V S Teli
63	103752/2015	Bahubali Kanabaagi	Chitra M G
64	103806/2015	Harish Maigur	C M Hosmani for R1
65	103832/2015 c/w 103720/2015	H R Latur	S K Kayakamath for R2
66	100891/2015 c/w 100892, 100893, 100629, 100630, 100336/2015	S K Kayakamath	B Sharanabasawa for R1
67	103846/2015	S A Pachhapure	C V Angadi for R & R2
68	103650/2015	V S Teli	Sharmila Patil
69	103655/2015	Anajaneya M	M K Soudagar for R2
70	103281/2015	V S Teli	M M Patil

71	103102/2015	Prashant Mogali	J S Shetty
72	103284/2015	Sanjay Katageri	S C Bhuti
73	103008/2015	S K Kayakamath	G R Turamari for R6 & R7
74	103039/2015	Shaila Bellikatti	SD
75	103158/2015	Sanjay Katageri	M K Soudagar
76	103419/2015 c.w 103282/2015	Shaila Bellikatti	M G Gadgoli
77	103572/2015	S S Katrageri	S S Koliwad
78	103578/2015 c/w 102081, 103007/2015	Gurukumar V A	M K Soudagar
79	103442/2015	Mahesh Wodeyar	R R Mane
80	103531/2015 c/w 100012/2016	S K Kayakamath	Lingesh Kattimani
81	102727/2015c/w 102798/2015	R H Patil	M M Khannur
82	102881/2015	R H Angadi	N P Vivekmehta
83	102799/2015	I C Patil	Gurukumar V A
84	102788/2015	Girish Hiremath	G N Raichur for R2
85	102829/2015	V S Teli	M K Soudagar
86	102505/2015	Deepak Maanur	M G Gadgoli
87	102615/2015 c/w 102652/2020	J S Sehtty	R B Halli for R1
88	102637/2015	S K Kayakamath	Harish Maigur
89	102252/2015	Shivaraj Hiremath	SD
90	102187/2015 c/w 102188/2015	S.K. Kayakamath	Vitthal Teli

	102581/2015 102582/2015	Vitthal Teli	
91	100057/2016 C/w 100056/2016, 100393/2016	G.S. Hoskeri	H.R. Latur
92	100300/2016	Shaila Bellikatti	Preetishashank
93	101387/2016 c/w Crob.100133/2016	G.N.Raichur	S.M. Kalwad
94	102087/2016 c/w Crob.100005/2017	G.N. Raichur	J. Shetty
95	100942/2016 c/w Crob.100033/2017	S.K. Kayakamath	J.Shetty
96	100250/2016	H.S. Maigur	S.V. Yaji
97	102484/2016	H.S. Maigur	N.R. Kuppellur
98	102523/2016	H.S. Maigur	R.R. Mane
99	102402/2016	H.M. Darigond	Served
100	102356/2016	S.K. KAYAKAMATH	M.V. Hiremath
101	102222/2016 c/w 102559/2016	V.B. Horatti	R.R. Mane for R2
102	102560/2016	H.S. Maigur	G.S. Hoskere for R2
103	101663/2016	V.M. Patil	R.R. Mane for R2
104	102075/2016	R.R. Mane	N.V. Yaji for R1
105	102037/2016	Geetha K.M.	L.V. Kattimani
106	102312/2016	Preethishashank	K.Anandkumar
107	102054/2016	N.R. Kuppellur	B. G. Bhat
108	102252/2016	R.I. Zirale	G.S. Hoskeri

109	102161/2016	V.S. Teli	S.S. Koliwad for R2
110	102914/2016 c/w 102043/2016	L.B. Mandoddar	S.P. Patil
111	102047/2016	M.H. Patil	R.R. Mane
112	101320/2016 C/W 101952/2016	I.C. Patil	Doddagoudar
113	102162/2016	V.S. Teli	S.S. Koliwad
114	101863/2016	S.P.Patil	R.S. Arani for R2
115	102192/2016	Y.L. Reddy	S.J Baddi
116	102124/2016	M.G. Patil	N.R. Kuppellur
117	104161/2016	R R Mane	V S Teli
118	104180/2016	A B PAtil	S S Badawadagi
119	104052/2016 c/w 100940/2017	G N Raichur	M Amaregouda
120	103958/2016	Harish Maigur	Preeti Shashank
121	103883/2016	Kushal Bolmal	G N Raichur
122	103185/2016	Sunanda PAtil	Satosh Rawoot
123	103134/2016	S N Banakar	M T Bangi
124	103082/2016	M B Hiremath	R S Arani
125	103088/2016	V S Gadad	Shashikala Desai
126	102958/2016	R R Mane	P G Chikkanaragund
127	102915/2016	M K Soudagar	Harish Naik
128	102782/2016	Anjaneya M	Preeti Shashank
129	102781/2016	Anjaneya M	Preeti Shashank
130	103922/2016	M.K. Soudagar	S.R. Hegde Assts.

131	101321/2017	Harish S. Maigur	M.K. Soudagar
132	103508/2017 C/w 103099/2017	S.C. Bhuti Vitthal S Teli	Vitthal S Teli S.C. Bhuti
133	103855/2017	H.B. Patil	M.K. Soudagar for R2
134	103396/2017	Sunanda P Patil	C.V. Angadi for R2
135	100867/2017	Y.Lakshmikant reddy	Preeti Shashank
136	104481/2018	Geetha K.M	Santosh Rawoot
137	100554/2018	Santosh Rawoot	N.C. Kolloori
138	100380/2018	G N RAICHUR	VITTHAL S TELI
139	100486/2018	B S SANGATI	M Y KATAGI
140	100554/2018	G B NAIK & SMT	HARISH S MAIGUR
141	100848/2018	VIDYASHANKAR G	Y LAKSHMIKANT R
142	100849/2018	VIDYASHANKAR G	Y LAKSHMIKANT R
143	100850/2018	VIDYASHANKAR G	Y LAKSHMIKANT R
144	100851/2018	VIDYASHANKAR G	SUMA YALGUR FOR
145	100896/2018	ANAND.R.KOLLI	S K KAYAKAMATH
146	101039/2018	CHANDRASHEKHAR	PRUTHVI K S FOR
147	101277/2018	PRUTHVI K S	CHANDRASHEKHAR
148	101361/2018	G N RAICHUR	GIRISH S HULMAN
149	101440/2018	NAVEEN R MELINA	G N RAICHUR FOR
150	101866/2018	G N RAICHUR	G R TURAMARI FO
151	102421/2018	CHANDRASHEKHAR	SHARMILA M PATI
152	102444/2018	S C BHUTI	
153	102812/2018	RAJASHEKHAR S A	PRUTHVI K S FOR
154	102892/2018	H D PATIL	R S ARANI FOR R
155	103390/2018	Y LAKSHMIKANT R	FAKIRSAB-SOLE R
156	103391/2018	Y LAKSHMIKANT R	FAKIRSAB-SERVED
157	103393/2018	Y LAKSHMIKANT R	FAKIRSAB-SOLE R
158	103394/2018	Y LAKSHMIKANT R	FAKIRSAB-SERVED
159	103399/2018	S H MUTALIK DES	HANUMANTHAREDDY
160	102613/2019	Siddappa S. Sajjan	M.K. Souadagar for R2
161	102249/2019	G.N. Raichur	Chandrashekar Hosmani R1 to R4
162	101901/2019	Sunanda P Patil	Bajaj Alliance Served
163	103535/2019	Vitthal S. Teli	Rajashekar Arani R2
164	101420/2019	L. Lakshmikanth reddy	M.Y. Katagi for R2
165	104822/2019	S.C. Bhuthi	Vijay M. Malali for R
166	100175/2019	S.K. Kayakamath	Girish S. Hulmani for R1

**Advance List No.IV(D)**

**HIGH COURT OF KARNATAKA,  
DHARWAD BENCH, DHARWAD.**

**CRIMINAL APPEALS (CONVICTION) (DB) FOR FINAL HEARING OF THE YEAR  
2014-2018**

<b>SL. NO</b>	<b>CASE NUMBERS</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1.	100202/2015 C/W. 100225/2015, 100232/2015, 100233/2015 & 100247/2015	M B GUNDAWADE, P V GUNJAL, SHARAD V MAGADUM, SHARAD V MAGADUM, K ANAND KUMAR	HCGP
2.	100245/2016	P P HEGDE	HCGP
3.	100101/2016 C/W. 100106/2016	N D GUNDE, K L PATIL	HCGP, HCGP
4.	100130/2016 C/W. 100139/2016 & 100233/2016	S A PACHACHAPURE ARAVIND D KULKARNI HCGP	HCGP S A PACHACHAPURE A G WAJAPE
5.	100340/2016	S B DEYANNAVAR	ADDL SPP
6.	100342/2016	A G MULAWADAMATH	HCGP
7.	100097/2017	A G MULAWADAMATH	HCGP
8.	829/2018 C/W. 100162/2018 & 100181/2018	S S YADRAMI, S S YADRAMI, M AMAREGOUDA	HCGP, HCGP, HCGP
9.	100096/2018	VIJAYA K NAIK	HCGP
10.	100107/2018 C/W. 100043/2020	G S MOT T M NADAF	HCGP HCGP
11.	100108/2018	G S MOT	HCGP
12.	100109/2018	RAMACHANDRA MALI	HCGP
13.	100111/2018 C/W. 100133/2018	ARAVIND D KULKARNI VITHAL S TELI	SPP SD ADDL. SPP
14.	100126/2018 C/W. 100231/2018	A R PATIL ADDL. SPP	ADDL. SPP A R PATIL
15.	100129/2018	K M SHIRALLI	HCGP
16.	100130/2018	K M SHIRALLI	HCGP
17.	100183/2018	K S PATIL	HCGP
18.	100218/2018	PRASHANTH S KADADEVAR	HCGP
19.	100250/2018	B ANWARBHASHA	HCGP
20.	100287/2018	B C JNANAYYASWAMI	HCGP
21.	100316/2018	B ANWARBHASHA	HCGP
22.	100328/2018	BAHUBALI GADAWADE	HCGP
23.	100346/2018	VIDYASHANKAR V DALWAI	HCGP
24.	100352/2018 C/W. 100114/2019	RAMACHANDRA MALI, HCGP	HCGP RAMACHANDRA MALI

**Advance List No.V(D)**

**HIGH COURT OF KARNATAKA  
DHARWAD BENCH DHARWAD**

**CRIMINAL APPEALS (CONVICTION )(SJ) FINAL HEARING**

<b>SL.NO.</b>	<b>CASE NUMBERS</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1.	2612/2010	ARAVIND D KULKARNI	M.B.GUNDAWADE
2.	2555/2011	N L BATAKURKI	HCGP
3.	2575/2011	SHANKAR HEGDE & ASSOCIATES	MALLIKARJUNSWAMY B HIREMATH
4.	2629/2011	SHANKAR HEGDE & ASSOCIATES	MALLIKARJUNSWAMY B HIREMATH
5.	2630/2011	A S PATIL	SPP
6.	2693/2011	S B DEYANNAVAR	MALLIKARJUNSWAMY B HIREMATH
7.	2726/2011	SPP	A S PATIL
8.	2741/2011	T HANUMAREDDY	HCGP
9.	2747/2011	VINAY S KOUJALAGI	HCGP
10.	2769/2011	J BASAVARAJ	MALLIKARJUNASWAMY B HIREMATH
11.	2770/2011	S SHETTY ASSOCIATES	MALLIKARJUNASWAMY B HIREMATH
12.	2771/2011	SHANKAR HEGDE & ASSOCIATES	MALLIKARJUNASWAMY B HIREMATH
13.	2784/2011	T M NADAF : M B ZIRALI	HCGP
14.	2794/2011	V SHIVARAJ HIREMATH	HCGP
15.	2803/2011	A R PATIL	MALLIKARJUNASWAMY B HIREMATH
16.	2809/2011	S M KALWAD	GOVT PLEADER
17.	2830/2011	J BASAVARAJ	SPP
18.	2904/2011	S S YADRAMI	HCGP
19.	1384/2012	SRINIVAS B NAIK : K L PATIL	SANTOSH B MALAGOUDAR
20.	1394/2012	C N RAJU	SPP
21.	2501/2012	JAGADISH PATIL	SPP
22.	2512/2012	MAHESH WODEYAR	SANTOSH B MALAGOUDAR SPL PP
23.	2526/2012	VIDYASHANKAR G DALWAI	ASHOK R KALYANSHETTY
24.	2532/2012	SHANKAR HEGDE ASSOCIATES	GURUDEV GACHCHINAMATH
25.	2566/2012	JAGADISH PATIL	ADDL. SPP/HCGP
26.	2578/2012	A R PATIL	G I GACHCHINAMATH
27.	2584/2012	N D GUNDE	ADDL. SPP/HCGP
28.	2595/2012	G B NAIK	ADDL. SPP/HCGP
29.	2600/2012	A R PATIL	M B GUNDAWARDE
30.	2603/2012	N D GUNDE	ADDL. SPP/HCGP
31.	2612/2012	J BASAVARAJ	JAGADISH PATIL
32.	2616/2012	A R PATIL	M B GUNDAWARDE
33.	2693/2012	K M SHIRALLI	ADDL. SPP/HCGP



34.	2741/2012	S B MALAGOUDAR	ADDL. SPP/HCGP
35.	2745/2012	B V SOMAPUR	ADDL. SPP/HCGP
36.	2760/2012	SHANKER HEGDE	JAGADISH PATIL
37.	2783/2012	B V SOMAPUR	ADDL. SPP/HCGP
38.	2792/2012	J BASAVARAJ	M B HIREMATH
39.	2838/2012	V M SHEELVATH	S B MALAGOUDAR
40.	2847/2012	ANAND R KOLLI	ADDL. SPP/HCGP
41.	2858/2012	R M JAVED	ADDL. SPP/HCGP
42.	2868/2012	J BASAVARAJ	ADDL. SPP/HCGP
43.	2928/2012	K L PATIL	ADDL. SPP/HCGP
44.	2929/2012	SPP	D M MANJUNATH
45.	2935/2012	S B MALAGOUDAR	ADDL. SPP/HCGP
46.	2524/2013	ARVIND D KULKARNI	M B GUNDAWADE
47.	2532/2013	T HANUMAREDDY	HCGP
48.	2536/2013	D M MANJUNATH	ADDL. SPP
49.	2538/2013	A R KALYANASHETTY	ADDL. SPP
50.	2543/2013	M B GUNDAWADE	ADDL. SPP
51.	2548/2013	N D GUNDE	HCGP
52.	2553/2013	S B DEYANNAVAR	M B HIREMATH
53.	2560/2013	RAVI S MATTUR	ADDL. SPP
54.	2561/2013	RAVI S MATTUR	HCGP
55.	2585/2013	J BASAVARAJ	M B GUNDAWADE
56.	2588/2013	A A REHMANS SHAH	ADDL. SPP
57.	2595/2013	V M SHEELVANT	M B HIREMATH
58.	2598/2013	B V SOMAPUR	HCGP
59.	2600/2013	C P PATIL	M B GUNDAWADE
60.	2603/2013	BAHUBALI DANAWADE	ADDL. SPP
61.	2605/2013	B S KUKANAGOUDAR	ADDL. SPP
62.	2619/2013	M B GUNDAWADE	K S PATIL
63.	2620/2013	G A HOLEYANNAVAR	ADDL. SPP
64.	2695/2013	S B DEYANNAVAR	ADDL. SPP
65.	2701/2013	K L PATIL	ADDL. SPP
66.	2713/2013	J BASAVARAJ	JAGADISH PATIL
67.	2714/2013	ARVIND D KULKARNI	ADDL. SPP
68.	2723/2013	ARVIND D KULKARNI	S A PACHCHAPURE
69.	2731/2013	S A PACHCHAPURE	M B GUNDAWADE
70.	2747/2013	M B GUNDAWADE	ADDL. SPP
71.	2749/2013	ARVIND D KULKARNI	M B GUNDAWADE
72.	2767/2013	GANGADHAR J M	ADDL. SPP
73.	2772/2013	C P PATIL	ADDL. SPP
74.	2773/2013	SHANKAR P HEGDE	M B GUNDAWADE
75.	2785/2013	VIJAY M MALALI	ADDL. SPP
76.	2796/2013	VIJAY M MALALI	ADDL. SPP
77.	2798/2013	B V SOMAPUR	ADDL. SPP
78.	2805/2013	M AMAREGOWDA	SERVED

79.	2814/2013	J BASAVARAJ	ADDL. SPP
80.	2818/2013	GANAPATHI M BHAT	ADDL. SPP
81.	2821/2013	N L BATAKURKI	ADDL. SPP
82.	2831/2013	RAM P GHORPADE	M B GUNDAWADE
83.	2841/2013	RAM P GHORPADE	SERVED
84.	2844/2013	SADIQ N GOODWALA	ADDL. SPP
85.	385/2014	RAHAMATHULLA KOTHWAL	GOVT ADV
86.	389/2014	K L PATIL	SPP
87.	100003/2014	SADASHIV S PATIL	
88.	100004//2014	K L PATIL	SPP SD
89.	100006/2014	S M KALWAD	
90.	100011/2014	RM JAVED	ADDL.SPP
91.	100015/2014	SHRIHARSHA A NEELOPANT	
92.	100017/2014	SHRIKANT T PATIL	M B KANAVI
93.	100020/2014	G A HOLEYANNAVAR	SPP SD
94.	100022/2014	VISHWANATH BADIGER	ADDL SPP
95.	100023/2014	J BASAVARA	SPP SD
96.	100028/2014	BAHUBALI A DANAWADE	NIRMALA S SUTAGATTIMATH
97.	100031/2014	S K VENKATA REDDY & G M BHAT	NIRMALA S SUTAGATTIMATH
98.	100035/2014	J BASAVARAJ	SPP SD
99.	100038/2014	K L PATIL : S S BETURMATH	SPP SD
100.	100048/2014	GANAPATI M BHAT	SPP SD
101.	100068/2014	P N HOSAMANE	ADDL. SPP
102.	100072/2014	P N HOSAMANE	SPP SD
103.	100073/2014	K L PATIL : S B NAIK	ADDL. SPP
104.	100074/2014	K L PATIL	ADDL. SPP
105.	100077/2014	SRINAND A PACHHAPURE	
106.	100079/2014	GODE NAGARAJA & G M BHAT	SPP SD
107.	100081/2014	S S YADRAMI & H M DHARIGOND	SPP SD
108.	100086/2014	JAGADISH PATIL	SPP SD
109.	100088/2014	HANAMANT R LATUR	
110.	100090/2014	MRUTYUNJAY TATA BANGI	ADDL SPP
111.	100094/2014	MRUTYUNJAYA S HALLIKERI	
112.	100100/2014	B.C.JNANAYYA SWAMI	
113.	100102/2014	M B GUNDAWADE (AMICUS CURAIE)	SPP
114.	100105/2014	M G NAGANURI	SHREEVATSA S HEGDE
115.	100113/2014	NEELENDRA.D.GUNDE	
116.	100114/2014	SHRIHARSH A NEELOPANT	K L PATIL
117.	100133/2014	AHAMED ALI J RAHIMANSHA	SPP SD
118.	100138/2014	NAGANGOUDA R KUPPELUR	
119.	100139/2014	S S YADRAMI	HCGP

120.	100140/2014	T HANUMAREDDY	SPP SD
121.	100141/2014	K L PATIL	
122.	100144/2014	PATIL & MALALI ASSOCIATES	
123.	100149/2014	K L PATIL : K B NAIK	SPP SD
124.	100163/2014	M B GUNDAWADE	GOVT. ADV.
125.	100165/2014	ASHOK R KALYANASHETTY	NIRMALA S SUTAGATTIMATH
126.	100168/2014	M B GUNDAWADE	ADDL SPP SD
127.	100170/2014	J BASAVARAJ & B C JNANAYYASWAMI	SPP SD
128.	100176/2014	LAXMAN T MANTAGANI	
129.	100178/2014	JAGADISH PATIL	MALLIKARJUNSWAMY B HIREMATH
130.	100179/2014	D M MANJUNATH	ADDL. SPP
131.	100191/2014	P G MOGALI	ADDL. SPP
132.	100197/2014	S B DEYANNAVAR	GOVT. PLEADER
133.	100204/2014	K ANANDKUMAR	ADDL. SPP
134.	100217/2014	M B GUNDAWADE	
135.	100224/2014	VIJAY K NAIK	GOVT. PLEADER
136.	100250/2014	S S YADRAMI	GOVT. PLEADER
137.	100006/2015	G L HULLER	HCGP
138.	100009/2015	B V SOMAPUR	
139.	100020/2015	G.A.HOLEYANNAVAR	SPP SD
140.	100028/2015	D L LADKHAN	M B KANA VI
141.	100032/2015	G.A.HOLEYANNAVAR	SPP SD
142.	100082/2015	M B GUNDAWADE	V T SONWALKAR
143.	100083/2015	GANAPATI M BHAT	M B KANA VI (COPY SD)
144.	100084/2015	MOHAN A LIMBIKAI	HCGP
145.	100086/2015	K L PATIL	ADDL SPP
146.	100087/2015	K L PATIL	ADDL SPP
147.	100099/2015	B S KUKANAGOUDAR	HCGP
148.	100100/2015	B S KUKANAGOUDAR	HCGP
149.	100102/2015	R M JAVED	HCGP
150.	100108/2015	VEERANNA YANDIGERI	ADDL SPP
151.	100153/2015	M B GUNDAWADE	HCGP
152.	100223/2015	K M SHIRALLI	SPP SD
153.	100261/2015	SUNITHA P KALASOOR	HCGP
154.	100273/2015	SHRIKANT T PATIL	SPP SD

**Advance List No.VI(D)**

**HIGH COURT OF KARNATAKA,  
DHARWAD BENCH, DHARWAD**

**CRIMINAL APPEALS (ACQUITTAL)(SJ) FINAL HEARING**

<b>SL.NO.</b>	<b>CASE NUMBERS</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1.	2742/2010	H M DHARIGOND	VITTHAL S TELI
2.	2580/2011	SHREEVATSA HEGDE	S G KADADAKATTI
3.	2618/2011	MALLIKARJUN C BASAREDDY	R M KULKARNI FOR R1
4.	2619/2011	MALLIKARJUN C BASAREDDY	R M KULKARNI FOR R2
5.	2680/2011	B V SOMAPUR	AHAMED ALI REHIMAN SHAH
6.	2681/2011	MALLIKARJUNSWAMY B HIREMATH	HARISH R PATIL
7.	2698/2011	S S YADRAMI	GOURISHANKAR MOT &
8.	2703/2011	HEGDE,NEERALGI & PATIL	NAGARAJ IRKAL - RESPDT - SD
9.	2704/2011	M B KANAVI	R NAGENDRA NAIK
10.	2707/2011	SRINAND A PACHHAPURE	V R DATAR
11.	2710/2011	G R ANDANIMATH	HANUMANTHREDDY SAHUKAR
12.	2730/2011	MAHESH WODEYAR	M B GUNDAWADE
13.	2754/2011	S B HEBBALLI	HANAMANTH R LATUR
14.	2759/2011	SHRIKANT T PATIL	NARAYAN V YAJI
15.	2760/2011	SHRIKANT T PATIL	NARAYAN V YAJI
16.	2761/2011	SHRIKANT T PATIL	NARAYAN V YAJI
17.	2762/2011	SHRIKANT T PATIL	NARAYAN V YAJI
18.	2763/2011	SHRIKANT T PATIL	NARAYAN V YAJI
19.	2764/2011	SHRIKANT T PATIL	NARAYAN V YAJI
20.	2817/2011	MALLIKARJUNSWAMY B HIREMATH	SHASTRI & HEGDE ASSOCIATES
21.	2818/2011	MALLIKARJUNASWAMY B HIREMATH	ANIL KALE (NOC)
22.	2886/2011	CHANDRASHEKHAR.S.NAGASHETTI	M V HIREMATH & V S KALASURMATH
23.	2890/2011	H R HOOLI	H R GUNDAPPA FOR R1-R9
24.	2894/2011	GOVT ADV.	SHREEVATSA S HEGDE
25.	2914/2011	HANUMANTHAREDDY SAHUKAR	GODE NAGARAJA
26.	2922/2011	S S PATIL : H N GULARADDI	SPP FOR R1
27.	2505/2012	MALLIKARJUNASWAMY B HIREMATH	MAHESH WODEYAR FOR R1
28.	2506/2012	MALLIKARJUNSWAMI B HIREMATH	N DINESH RAO
29.	2515/2012	MALLIKARJUNASWAMY B HIREMATH	G B NAIK : P G NAIK
30.	2525/2012	HEMANT R CHANDANGOUDAR	A G MULAWADMATH FOR R1
31.	2528/2012	M B GUNDAWADE	B V SOMAPUR FOR R1-R9
32.	2537/2012	SANTOSH B MALAGOUDAR	NEELENDRA D GUNDE

33.	2538/2012	SANTOSH B MALAGOUDAR	NELENDRA D GUNDE
34.	2541/2012	M B GUNDAWADE	NEELANDRA D GUNDE
35.	2543/2012	SPP	S S PATIL : H N GULARADDI
36.	2547/2012	B SHARANABASAWA : A B PATIL	M KUSUMAKAR
37.	2548/2012	M B GUNDAWADE	SHANKAR HEGDE
38.	2553/2012	ASHOK R KALYANASHETTY	SRINAND A PACHHAPURE
39.	2554/2012	SPP	A G MULAWADAMATH
40.	2564/2012	CIRCUIT LAW FIRM : G M BHAT	M/S MADAVI SALES CORPN R1 SD
41.	2571/2012	NAVEEN CHATRAD	IMAM HUSSAIN S/O RAJESAB
42.	2575/2012	SRINAND A PACHHAPURE	SANJAY S KATAGERI FOR R1-R8
43.	2579/2012	A G WAJAPE	S N BANAKAR FOR R1
44.	2586/2012	SPP	BALAN & RAJESH B R
45.	2588/2012	JAGADISH PATIL	VIDHYASHANKAR G DALWAI
46.	2615/2012	S G KADADAKATTI	MAHESH WODEYAR
47.	2629/2012	SPP	P N HOSAMANE
48.	2638/2012	B V SOMAPUR	S A HUDDAR FOR R1 TO R12
49.	2639/2012	J S SHETTY	GOURISHANKAR MOT
50.	2645/2012	A S PATIL	J BASAVARAJ
51.	2661/2012	VITTHAL S TELI	BAHUBALI N KANABARGI
52.	2675/2012	RAMESH N.MISALE (NOC)	M M PATIL FOR R1
53.	2685/2012	GANAPATI M BHAT	M M PATIL FOR R1-R4
54.	2687/2012	SPP	R M JAVED
55.	2778/2012	RAMACHANDRA A MALI	V R DATAR
56.	2780/2012	M J PEERJADE & H M DHARIGOND	B S KAMATE FOR R1-R3,R5-R10
57.	2787/2012	DEEPAK C MAGANU	G I GACHICHINAMATH
58.	2801/2012	SPP	MANJAPPA @ MANJENATH - SD
59.	2810/2012	F V PATIL	S R HEGDE
60.	2811/2012	K H BAGI	ASHOK R KALYANASHETTY
61.	2833/2012	SPP	PRASHANT V MOGALI
62.	2837/2012	K M SHIRALLI	B K MALLIGWAD
63.	2842/2012	V P KULKARNI	SPP FOR r.ªÉÉ.J.ï.   .
64.	2843/2012	JAGADISH PATIL	S P PATIL
65.	2850/2012	SPP	H HUCCHUSAB - SD
66.	2859/2012	J S SHETTY ASSOCIATES	SHRIKANT T PATIL
67.	2863/2012	M B GUNDAWADE	B V SOMAPUR
68.	2865/2012	SPP	SRINAND A PACHCHAPURE
69.	2869/2012	V P KULKARNI	SHIVAKUMAR S BADAWADAGI
70.	2878/2012	SPP	TIPPANNA M BHARDWAD - SD
71.	2891/2012	SPP	GORI SHANKAR MOT &ASSOCIATES
72.	2893/2012	SHIVARAJ P MUDHOL	SHREEVATSA S HEGDE FOR R1

73.	2916/2012	JAGADISH PATIL	SADIQ N GOODAWALA
74.	2922/2012	M B GUNDAWADE	MADANMOHAN M KHANNUR
75.	2926/2012	SPP	RAJASHEKHAR R BURJI
76.	2501/2013	JAGADISH PATIL	SPP
77.	2507/2013	M B KANAVI	K M SHIRALLI FOR R1
78.	2522/2013	R M KULKARNI	SHREEVATSA S HEGD
79.	2523/2013	K H BAGI	MONAPPA Y KARAVINKOPPA-SD
80.	2534/2013	H M DHARIGOND	M C HUKKERI
81.	2542/2013	SPP	PRAVEEN K UPPAR
82.	2547/2013	V G BHAT	SRINAND A PACHHAPURE
83.	2558/2013	SANJAY S KATAGERI	SPP SD
84.	2559/2013	N L BATAKURKI	S S YADRAMI
85.	2563/2013	CHANDRASHEKHAR A CHAKALABBI	M L VANTI FOR R2-R4
86.	2566/2013	SATISH S RAICHUR	K M SHIRALLI
87.	2596/2013	SPP	
88.	2667/2013	VIDYASHANKAR G DALWAI	H R GUNDAPPA
89.	2668/2013	K L PATIL	V R PATIL
90.	2681/2013	S B DEYANNAVAR	K L PATIL : S S BETURMATH
91.	2682/2013	B B BAJENTRI	G A HOLEYANNAVAR FOR R1-R2
92.	2685/2013	S B DEYANNAVAR	K L PATIL : S S BETURMATH
93.	2687/2013	ANOOP G DESHPANDE	BALAGOUDA A PATIL
94.	2689/2013	G M SOMAKKALAVAR	ARUN L NEELOPANT
95.	2696/2013	SANJAY S KATAGERI	SHREEVATSA S HEGDE
96.	2698/2013	SPP	UDAY MALLESHAPPA BHOVI - SD
97.	2699/2013	SPP	R H ANGADI FOR R1
98.	2704/2013	SANTOSH S HATTIKATAGI	K L PATIL
99.	2706/2013	SANJAY S KATAGERI	BASAWARAJ - SD
100.	2707/2013	SPP	ASHOK R KALYANASHETTY
101.	2711/2013	M B GUNDAWADE	SHIVAJI CHAVAN : SD
102.	2712/2013	SPP	G SOMASHEKHARA - SD
103.	2725/2013	V M SHEELVANT	P L SATHYAMOORTHY
104.	2728/2013	SPP	CHINNAPPA : R1-SD
105.	2733/2013	SANJAY S KATAGERI	N L BATAKURK
106.	2735/2013	M B GUNDAWADE	K L PATIL : S S BETURMATH
107.	2738/2013	SPP	MAMATAJ BEGAM : R1-SD
108.	2740/2013	A P HEGDE JANMANE : K S PATIL	SHRIKANT T PATIL FOR R1,R2,R4
109.	2741/2013	M.J.PEERJADE	RAVIRAJ C PATIL
110.	2748/2013	NEELENDRA.D.GUNDE	M B GUNDAWAD

111.	2751/2013	SPP	BASAVARAJ SATANNAVAR
112.	2754/2013	G I GACHCHINAMATH	DINESH M KULKARNI
113.	2766/2013	M B GUNDAWADE	SHIVARAJ P MUDHOL FOR R1
114.	2783/2013	A B KONI : S B PATIL	RIZWANA K ATHANI - SD
115.	2797/2013	A B KONI : S B PATIL	SHREEVATSA S HEGDE
116.	2800/2013	VIDYASHANKAR G DALWAI	S D KULKARNI
117.	2832/2013	M B GUNDAWADE	SHRIKANT T PATIL
118.	2839/2013	M B GUNDAWADE	K B NAVALAGIMATH
119.	2840/2013	N L BATAKURKI	A S PATIL
120.	2845/2013	A R PATIL	V M SHEELVANT
121.	100012/2014	SPP	S S YADRAMI
122.	100019/2014	S B HEBBALLI : S C HIREMATH	PRABHAKAR A KULKARNI
123.	100025/2014	SPP	GANESH RAMA SHETTY - SD
124.	100027/2014	GANESH RAMA SHETTY - SD	VENKATESH M KHARVI
125.	100046/2014	P N HOSAMANE	V M SHEELVANT
126.	100052/2014	M G GADGOLI	SHIVASAI M PATIL
127.	100053/2014	PATIL & MALALI ASSOCIATES	MRUTYUNJAYA TATA BANGI
128.	100060/2014	GOVT ADV.	M B GUNDAWADE
129.	100061/2014	K L PATIL & S S BETURMATH	M M HIREMATH
130.	100062/2014	M B GUNDAWADE	NEELENDRA D GUNDE
131.	100070/2014	GOVT ADV.	HARISH S NAYAK FOR R1 & R2
132.	100082/2014	G N BADIGER & R K DESAI	C S NAGASHETTI
133.	100083/2014	G N BADIGER & R K DESAI	C S NAGASHETTI
134.	100085/2014	ANANTKUMAR S HABIB	Y LAKSHMIKANT REDDY
135.	100087/2014	GANAPATI M BHAT	G M MUKRI R1 SD
136.	100098/2014	HANUMANTHAREDDY SAHUKAR	GANGADHAR J M
137.	100110/2014	JAGADISH PATIL	K L PATIL
138.	100111/2014	NEELENDRA.D.GUNDE	VITTAL AJMANE - SD
139.	100115/2014	GOVERNMENT ADVOCATE	MAHABOBSAB S ONTI R1 SD
140.	100116/2014	GOVERNMENT ADVOCATE	
141.	100130/2014	MAHESH WODEYAR	N P VIVEKMEHTA
142.	100136/2014	MALLIKAJUNSWAMY B HIREMATH	NEELENDRA D GUNDE
143.	100159/2014	I G GACHCHINAMATH	DATTATRAYA J NAIK
144.	100172/2014	GOVERNMENT ADVOCATE	SANTOSH B MALAGOUDAR
145.	100182/2014	SACHIN S MAGADUM	M G NAGANURI
146.	100185/2014	NEELENDRA.D.GUNDE	R M KULKARNI
147.	100202/2014	MALLIKARJUNSWAMY B HIREMATH	
148.	100220/2014	S M KALWAD	MALLIKARJUNSWAMY B HIREMATH
149.	100227/2014	T HANUMAREDDY	S S KOLIWAD
150.	100233/2014	S C BHEEMA RADDI	GODE NAGARAJA
151.	100241/2014	A G WAJAPE : VIVEK A WAJAPE	NARENDRA KHETAN - SD
152.	100243/2014	NIRMALA SUTAGATTIMATH	NEELENDRA D GUNDE

153.	100001/2015	HAREESHA S NAYAK	DINESH M KULKARNI FOR R1-R6
154.	100015/2015	MALLIKARJUNSWAMY B HIREMATH	SHANKAR P HEGDE FOR R1
155.	100029/2015	MALLIKARJUNSWAMY B HIREMATH	NEELENDRA D GUNDE
156.	100030/2015	MALLIKARJUNSWAMY B HIREMATH	K L PATIL
157.	100037/2015	P N HOSAMANE	HCGP
158.	100041/2015	NIRMALA S SUTAGATTIMATH	M B GUNDAWADE
159.	100054/2015	SHRIHARSH A NEELOPANT	SUNIL S DESAI : N D GUNDE
160.	100062/2015	M B KANA VI	V M SHEELVANT FOR R1
161.	100103/2015	G N NARASAMMANAVAR	S S YADRAMI FOR R1
162.	100136/2015	MALLIKARJUNSWAMY B HIREMATH	JAGADISH PATIL
163.	100139/2015	PRUTHVI K S	M V HIREMATH : V S KALASURMATH
164.	100165/2015	I G GACHCHINAMATH	ANANT HEGDE
165.	100181/2015	SPP	VEERA RAGHAVAN:R1-SD
166.	100183/2015	R H ANGADI	ARAVIND D KULKARNI
167.	100184/2015	R H ANGADI	GURURAJ M SOMAKKALAVAR
168.	100187/2015	R H ANGADI	ARAVIND D KULKARNI
169.	100231/2015	MALLIKARJUNSWAMY B HIREMATH	ROHIDAS B CHANDAVAR - SD
170.	100246/2015	GURUDEV GACHCHINAMATH	PRASHANT T AREGULI
171.	100274/2015	MALLIKARJUNSWAMY B HIREMATH	SRINAND A PACHCHAPURE



**Advance List No.VII(D)****HIGH COURT OF KARNATAKA  
DHARWAD BENCH, DHARWAD****MFA(LAC) (SJ) FINAL HEARING**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Advocate for Appellant</b>	<b>Advocate for Respondents</b>
1	20157/2010	J S SHETTY	SHIVAKUMAR S BA
2	20251/2010	JAGADISH PATIL	AGA
3	20431/2010	B.M.ANGADI	GOVT. ADVOCATE
4	20432/2010	B M ANGADI	GOVT ADV
5	21082/2010	ANIL KALE	GOVT ADV
6	21400/2010	SHRIHARSH A NEELOPANT	GOVT ADVOCATE
7	21871/2010 C/w 24117/12	LOKESH MALAVALL	HCGP FOR R1 & R
8	23838/2010	B M ANGADI & RA	HCGP
9	24089/2010	RAVI V HOSAMANI	SOMA RUVA NAIK
10	24197/2010 C/w 20892/12	RAMESH N MISALE	GA FOR R1
11	24829/2010	ANANDKUMAR A MA	GOVT ADV FOR R1
12	24862/2011	R.N. MISALE	S.S. PATIL FOR R2
13	24858/2011	R.N. MISALE	S.S. PATIL FOR R2
14	24857/2011	R.N. MISALE	S.S. PATIL
15	22024/2011	LOKESH MALAVALLI	R.N. MISALE FOR R2
16	25590/2011	GOVT. ADV.	R.H. ANGDI FOR R1
17	20410/2011	R.L. PATIL	GOVT. ADV. FOR R2
18	23604/2012	R.N. MISALE	R.S. ZIRALE
19	23605/2012	R.N. MISALE	SHIVARAJ BALOLLI
20	21739/2012	P.A. KULKARNI	GOVT. ADV.
21	24117/2012	R.N. MISALE	GOVT. ADV. FOR R2
22	23835/2013	RAMESH N MISALE	R.M. KULKARNI FO R2
23	20344/2013	S.N. HATTI	R.N. MISALE
24	23305/2013	GOVT. ADV.	R. D. DESAI
25	23148/2013	RAVI BALEKAI	GOVT. ADV.
26	24238/2013	ANANTH HEGDE	GOVT. ADV.
27	22322/2013	JAGADISH PATIL	GOVT. ADV.
28	20280/2013	ANURADHA DESHPANDE	K.ANANDKUMAR
29	23028/2013	GOVT. ADV.	R.D. DESAI
30	22175/2013	R.N. MISALE	LOKESH MALAVALLI
31	21518/2013	A.P. MURARI	GOVT. ADV.
32	24593/2013	SHASHANK HEGDE	A.L. NEELOPANT
33	22701/2013	ANIL KALE	SERVED
34	100159/2014	RAMESH N MISALE	AGA FOR R1
35	101188/2014	R.N. MISALE	M.H. PATIL
36	101185/2014	R.N. MISALE	B.V. SOMAPUR
37	101187/2014	R.N. MISALE	AGA
38	100160/2014	RAMESH N MISALE	GOVT. ADV. FOR
39	100184/2014	RAMESH N MISALE	AGA FOR R1
40	100211/2014	RAMESH N MISALE	THE SPECIAL LAN
41	100339/2014	K ANANDKUMAR	SHIDLINGAPPA: R
42	100576/2014	GOVERNMENT ADV	BASAVARAJ S BYAKOD
43	100577/2014	GOVERNMENT ADV	SIDDAVVA :R1-SD
44	100761/2014	GOVERNMENT ADV	BASAVARAJ S BYAKOD
45	100762/2014	GOVERNMENT ADV	BASAVARAJ S BYAKOD

53	101184/2014	RAMESH N MISALE	THE D.C., HAVER
54	101411/2014	GOVERNMENT ADV	SHIVARAJ P MUDHOL
55	101919/2014	MURALIDHAR ATMA	RAVIRAJ C PATIL
56	102410/2014	PAVAN B DODDATTI	AGA FOR R1
57	103029/2014	B S KAMATE	LAXMAN T MANTAGANI
58	103115/2015 C/W 102073/2014, 102074/2014, 102075/2014	ANANTH HEGDE	GOVT. LEADER
59	100634/2015	M.S HALLIKERI	GOVT ADV.
60	102569/2015	R.B. HALLI	GOVT. ADV. FOR R1
61	100133/2017	K H BAGI	GOVT ADV FOR R1
62	101080/2017	GOVT ADV	JAGADISH PATIL
63	102896/2019	S B HEBBALLI	SERVED

**Advance List No.VIII(D)**

**HIGH COURT OF KARNATAKA  
DHARWAD BENCH DHARWAD**

**MFA (MV)(SJ) – FINAL HEARING**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Advocate for Appellant</b>	<b>Advocate for Respondents</b>
1	22203/2009 c/w Crob 792/10	D B Karigar	H M Dharigond
2	22882/2009, 22803/09	Girish S Hiremath	P R Bentur
3	Crob.823/10, 22640/2009, 22641/2009	H M Dharigond	S K Kayakamath
4	23699/2009	Rajashekhar S Arani	S G Kadadakatti
5	23543/2009 c/w 22678/2009	M M Khannur	P H Pawar
6	24077/2009	Pavan Doddatti	R R Mane
7	24054/2009 c/w 22989/10	Govt Adv	M J Peerjade
8	22894/2009 22895/09	S S Badawadagi	Hanumanthareddy Sahukar
9	22861/2009 c/w 822/13	M G Gadgoli	B Sharanabasawa
10	21893/2009	B Sharanabasawa	M G Gadgoli
11	22564/2009	C V Angadi	L S Hottin
12	22000/2009	G N Raichur	Chandrashekhar P Patil
13	22613/2009	T M Nadaf	N V Yaji
14	23765/09	N R Kuppelur	M H Patil
15	22903/09	N R Kuppelur	B V Somapur
16	22750/09	S S Joshi	S G Kadadakatti
17	23431/2009	N R Kuppelur	G N Raichur
18	24019/2009 c/w 22541/10	N P Vevikmehta	S K Kayakamath
19	23909/09 c/w Crob 748/13	Jagadish Patil	M B Hiremath
20	23199/2009 crob 784/10	P H Pawar	Bahubali N Kanabaragi
21	23447/09 23446/09 crob 752/10, 753/10	N R Kuppelur	M M Khannur
22	Crob.823/2010 C/w 22641/2009, 22640/2009	Sri. H.M. Dharigonda Sri. S.K. Kayakamath	
23	22564/2009 C/w 24506/2010	Sri.C.V. Angadi	
24	21930/2009	Sri. J. Basavaraj	
25	22750/2009	Sri. S.S. Joshi	

26	23431/2009	Sri. B.C. Seetharama Rao Assts., H.R. Kuppellur,	
27	23818/2009	Sri. Ravindra R. Mane	
28	24055/2009 C/w 24095/2009	Sri. Rajshekhar Arani Sri. G.N. Raichur	
29	21893/2009	Sri. B. Sharanabasava	
30	20335/2009	Sri. K.L. Patil	
31	22903/2009	Sri. B.C. Seetharama Rao Assts., H.R. Kuppellur,	
32	22000/2009	Sri. G.N. Raichur	
33	22203/2009 c/w Crob.792/2010	Sri. D.B. Karigar Sri. H.M. Dharigonda	
34	22861/2009 c/w Crob. 822/2013	Sri. M.G. Gadgoli Sri. B. Sharanabasava	
35	22894/2009 C/w 22895/2009	Sri. Shivakumar S. Badavadagi.	
36	22786/2009 C/w 21188/2009	Sri.Spacelaw Assts. Sri. S.K. Kayakamath	
37	22882/2009	Sri. Girish S. Hiremath	
38			
39	24054/2009 C/w	Govt. Adv.	
40	22989/2010	Sri. Santosh Hattikatti	
41	24019/2009 C/w	Sri. N.P. Vivek Mehata	
42	23765/2009	Sri. B.C. Seetharama Rao Assts., H.R. Kuppellur,	
43	23909/2009 c/w	Sri. Jagadish Patil	
44	Crob.748/2013	Sri. L.B.Mannoddar	
45	23543/2009 c/w 22678/2009	Sri. M.M.Khannur Sri. P.H.Pawar	
46	23699/2009	Sri. R.S. Arani	
47	23691/2009 C/w 20630/2010	Sri. Preeti Shashank Sri. P.G. Mogali	
48	23199/2009	Sri. P.H.Pawar	
49	23818/2009	R R Mane	M S Wantamuri
50	22541/2010	Sri. S.K. Kayakamath	
51	23585/2010	Lokesh Malavalli	G.N.Raichur
52	23142/2010	S.K.Kayakamath	Santosh B. Rawoot
53	23619/2010	N.C. Kalloori	Jagadish Patil R1 to R3
54	23600/2010	N.C. Kalloori	Ananad R. Kolli R1
55	23790/2010 C/w 23792/2010	G.N.Raichur	R1, R2 Served
56	20321/2010	Sri. S.K. Kayakamath	
57	20878/2010	Sri.C.V. Angadi	
58	20624/2010	Sri. S.K. Kayakamath	
59	20620/2010	Sri. S.K. Kayakamath	
60	20574/2010	Sri. N.C. Kollori	
61	20557/2010	Sri. B.C. Seetharama Rao Assts., H.R. Kuppellur,	
62	21554/2010	Sri. B.C. Seetharama Rao Assts., H.R. Kuppellur,	
63	20993/2010	Sri. C.V. Angadi	
64	23975/2010	S.K.Kayakamath	M.G. Patil R1

65	23759/2010	R.S. Arani	S.N. Banakar R1
66	23788/2010	S.K.Kayakamath	K.H. Bhagi for R1
67	23116/2010	L.B. Manddodar	H.S. Maigur for R1
68	23010/2010	M.K. Soudagar	Shivaraj S. Ballolli for R1 & R3
69	23493/2010	N.R. Kuppellur	Mahesh Vadeyar
70	23746/2010	R.R.Mane	J. Basavraj for R1 & R2
71	23891/2010 C/w 23892/2010, 23894, 23895	S.K.Kayakamath	B.M. Patil for R1
72	23789/2010	S.K.Kayakamath	R1 & R2 Served
73	23504/2010	R.R. Mane	A.B. Patil R1, R2
74	23005/2010	R.R. Mane	Jagadish Patil
75	23286/2010	M.K. Soudagar	M.G. Patil R1, R2
76	23739/2010	C.V. Angadi	M.B. Hiremath for R6
77	23863/2010	G.N. Raichur	V. Shivaraj Hiremath for R1
78	23824/2010	B.C. Seetharamrao	L.B. Manddodar for R1
79	22369/2010	K.L. Patil	M.M. Khannur for R1 R2
80	22330/2010 C/w Crob.100050/2015	G.N. Raichur	B.C. Jnanayyaswami
81	22695/2010	K.L. Patil	S.M. Kalwad for R1
82	22235/2010	Y. Lakshmikantreddy	N.C. Kalloori for R2
83	22127/2010	S.K.Kayakamath	K.S. Korishettar for R2
84	22884/2010	Vinay S. Koujalagi	L.M. Chidanadayya for R1 & R2
85	22453/2010	C.B. Angadi	S.P. Hudedgaddi for R1
86	22953/2010	B.C. Seetharamrao Assts.	Jagadish Patil
87	22396/2010	G.N. Raichur	P.M. Nadaf for R1
88	22188/2010	Ravi G. Sabahit	K. Anandkumar for R1
89	22250/2010	N.R. Kuppellur	K. Anandkumar for R1
90	22594/2010	N.R. Kuppellur	Hanumanthreddy Sahukar for R1
91	22090/2010 C/w 22417/2010	S.K.Kayakamath	H.S. Maigur
92	25031/2010 (k/b) 6575/2006 (d.d. file)	S.S.Koliwad	M.M. Khannur for R1
93	25031/2010	S.S. Koliwad	M.M. Khannur
94	24259/2010	R.R. Mane	Prashanth Mogli
95	24533/2010	G.N. Raichur	B. Chidanand
96	24146/2010	S.K. Kayakamath	Hanumath R.Latur
97	24845/2010	P.H. Pawar	Y.Lakshmikantreddy
98	24810/2010	Ravi G. Sabahit	Served
99	24548/2010	S.K.Kayakamath	H.R. Latur
100	25166/2010	S.K.Kayakamath	Manjunath G. Patil
101	25240/2010	A.G. Jadhav	Y.L. Reddy
102	25339/2010	G.N. Raichur	Held sufficient
103	25125/2010	N.R. Kuppellur	Prashant Mogali
104	25318/2010	N.R. Kuppellur	Ganapathi Bhat
105	25433/2010	A.G. Jadhav	Anjeneya M.
106	25096/2010	H.M. Darigondar	Ravi Hosamani
107	25123/2010	N.R. Kuppellur	M.H. Patil

108	24096/2010 C/w 24095/2010	Anand Ashtekar	V.S. Teli
109	20424/2010	S.S. Koliwad	R1 & R2 Heldsufficient
110	20275/2010	G.N. Raichur	S.S. Sajjan
111	20855/2010 C/w 20856/2010, 20857/2010	R.R. Mane	C.P. Patil
112	20029/2010	R.S. Arani	Shrinanda A. Pachhpure
113	20906/2010	S.K. Kayakamath	Hanumanthreddy Sahukar
114	20110/2010	R.S. Arani	Chetan Limbikai
115	20610/2010	G.N. Raichur	R1 & R2 Served
116	20622/2010	S.K. Kayakamath	R1 & R2 Served
117	22906/2010	K.L. Patil	Vishwanath Badiger
118	21374/2010	R.R. Mane	N.S. Taragar
119	21789/2010	N.R. Kuppellur	R1 & R2 Heldsufficient
120	22466/2010	Lokesh Malavalli	R.R. Mane
121	21331/2010	M.M. Khannur	Aruna R. Deshpande
122	22017/2010	K.L. Patil	M.G. Patil
123	22411/2010	N.R. Kuppellur	H.M. Darigonda
124	22357/2010	M.K. Soudagar	H.M. Darigonda
125	22385/2010 C/w 22384/2010	G.N. Raichur	S.C. Hiremath
126	22376/2010, 22377/2010, 22378/2010	M.Y. Katagi	S.G. Kadakatti
127	22086/2010	R.S. Arani	N.V. Yaji
128	23778/2010	Mallikarjunswamy Hiremath	R.R.Mane for R3
129	24760/2010	Shastri and Hegde Assts.	M.G. Gadgoli for R2
130	21459/2010	Manjunath Meled	C.S.Benni for R2
131	20007/2010	Prashanth Mogle	S.K. Kayakamath for R3
132	24159/2010	P.H. Pawar	M.H. Patil for R1 to r3
133	24884/2010	S.B. Patil	R.S. Arani for R2
134	20444/2010	Harish S. Maigur	G.N. Raichur for R2
135	20343/2010, 23416/2011	Ravi G. Sabahit, Ragvendra rao	B.C. Seetharamrao for R4
136	20106/2010	S.K.Kayakamath	K. Ragvendra rao
137	20847/2010 C/w 20846/2010	Shivaraj P. Mudhol	R.R.Mane for R2
138	20903/2010	S.K.Kayakamath	T. Hanumanthreddy
139	23640/2010	N.P.Vivekmehta	R.R.Mane for R2
140	21398/2010	K.B. Naik	R.R.Mane for R2
141	20624/2010	S.K.Kayakamath	R1 TO R3 Served
142	20620/2010	S.K.Kayakamath	S.C. Neelopant
143	20557/2010	B.C. Seetharamrao	Mahesh Vadeyar
144	22496/2010	Sri. R.R. Mane	
145	22355/2010	Sri. G.N. Raichur	
146	22842/2010	Sri. F.S. Dabale	
147	22218/2010	Sri. Hanumanthreddy Sahukar	
148	22978/2010	Sri. B.S. Sangati	
149	22402/2010	Sri. B.M. Patil	
150	22312/2010	Sri. Rajashekhar S. Arani	
151	21926/2010	Sri. Ravi G. Sabhahit	

152	21117/2010	Sri. S.K. Kayakamath	
153	21056/2010	Sri. Rajashekhar S. Arani	
154	21446/2010 C/w 21447/2010	Sri. C.B. Patil	
155	22768/2010	Sri. Sanjay S. Katageri	
156	21322/2010	Sri. S.S. Koliwad	
157	21099/2010	Smt. Preeti S. Shashank	
158	21442/2010	Sri. P.P. Hiremath	
159	21961/2010	Sri. M.K. Soudagar	
160	21953/2010	Sri. M.Y. Katagi	
161	21932/2010 C/w 21933/2010	Sri. Ravi G. Sabhahit	
162	22957/2010	Sri. S.C. Jainar	
163	20333/2010	Sri. Santosh. B. Mane	
164	20677/2010	Sri. Vishwanath K. Bhat	
165	20186/2010	Sri. M.G. Gadgoli	
166	20086/2010	Sri. Y Lakshmikant Reddy	
167	20969/2010	Sri. Srikanth R. Sattigeri	
168	20260/2010 C/w 20261/2010	Sri. Vitthal S. Teli	
169	20308/2010 C/w 20309/2010	Sri. Mallikarjun B. Hiremath	
170	20323/2010	Sri. Hanumanth R. Lathur	
171	20633/2010	Sri. Anil Kale	
172	Crob.770/2011 in MFA 20607/2010	Sri. N.P. Vivekmehtha	
173	20358/2010	Sri. V.P. Kulkarni	
174	20724/2010	Sri. Chandrashekhar P. Patil	
175	20510/2010 C/w 20511/2010, 20512/2010	Sri. Sadiq N. Goodwala	
176	20113/2010 C/w 20115/2010	Sri. Chandrashekhar P. Patil	
177	20898/2010	Sri. Hanumanthreddy Sahukar	
178	22468/2010	Sri. K.B. Naik	
179	21236/2010	Sri. Y Lakshmikant Reddy	
180	21948/2010	Sri.Madanmohan M. Konnur & Sarita H. Doddamani	
181	21241/2010	Sri. Y Lakshmikant Reddy	
182	21143/2010	Sri. Girish S. Hiremath	
183	21130/2010 C/w	Sri. Sanjay S. Katageri	
184	22820/2010	Sri. S.K. Kayakamath	
185	21716/2010	Sri. S. Y. Shivalli	
186	21236/2010	Sri. Y Lakshmikant Reddy	
187	21505/2010	Sri. Sanjay S. Katageri	
188	21948/2010	Sri.Madanmohan M. Konnur & Sarita H. Doddamani	
189	21143/2010	Sri. Girish S. Hiremath	
190	21130/2010 C/w	Sri. Sanjay S. Katageri	
191	22820/2010	Sri. S.K. Kayakamath	
192	21716/2010	Sri. S. Y. Shivalli	
193	21207/2010	Sri. R.R. Mane	

194	21897/2010 C/w 21895/2010	Sri. Ramachandra A Mali	
195	22894/2010, 22895/2010, 22896/2010	Sri. B.C. Seetharamrao Assts	
196	20618/2010 C/w Crob.744/2010	Sri. R.R. Mane	
197	20337/2010 C/w 20338/2010, 20336/2010 (DNP File K/B)	Sri. S.C. Bhuti	
198	20883/2010 C/w	Sri. Hanamanth R. Lathur	
199	20523/2010	Sri. Nagaraj C. Kallori	
200	20659/2010, 20660/2010	Sri. P.P. Hiremath	
201	22910/2010 C/w 22488/2010	Sri. S.S. Koliwad,	
202	20904/2010 C/w 22551/2009	S.K. Kayakamath	M.M. Khannur
203	22694/2010 C/w 20881/2010	Sanjay Katageri	Sunil S Desai
204	23711/2010	Harish S Maigur	S.K. Kayakamath for R2
205	20659/2010, 20660/2010	Sri. P.P. Hiremath	
206	22910/2010 C/w 22488/2010	Sri. S.S. Koliwad,	
207	20904/2010 C/w 22551/2009	S.K. Kayakamath	M.M. Khannur
208	22694/2010 C/w 20881/2010	Sanjay Katageri	Sunil S Desai
209	23711/2010	Harish S Maigur	S.K. Kayakamath for R2
210	24067/2010	Sharmila N Patil	Shivakumar Badavadagi
211	22306/2010	S.S. Koliwad	M.S. Vantmuri for R1
212	22107/2010	S.K. Kayakamath	M. H. Patil for R1
213	25183/2010	Ashok A. Naik	N.R. Kuppellur for R2
214	22190/2010 C/w 22191/2010	R.R. Mane	Y. Lakshmikantreddy
215	22011/2010 C/w 22067/2010, 22068/2010	R.R. Mane	Mallikarjunswamy Hiremath for R1 & R2
216	22240/2010 C/w 25391/2010	Rajshekhar S. Arani	S.K. Kayakamath for R2
217	22734/2010	S.K. Kayakamath	N.L. Batkurki for R1
218	22442/2010	M.K. Soudagar	R1 to R3 Served
219	22161/2010 C/w 22167/2010	Harish Maigur	N.R. Kuppellur for R2
220	22172/2010	Jadia Manjunath	R.R. Mane for R3
221	22164/2010	Harish Maigur	R.R. Mane for R2
222	22579/2010	N.R. Kuppellur	Sanjay Katageri for R1 & R3
223	22178/2010	S.S. Koliwad	Prashanth Mugali for R3
224	24013/2010	N.C. Kolloori	Y. Lakshmikanthreddy for R1 & R2



225	24980/2010	M.M. Khannur	A.G. Jadhav for R2
226	24933/2010	R.R. Mane	Shaila Bellikatti for R1
227	24182/2010	R.R. Mane	M.T. Bangi for R1
228	24713/2010	H.M. Dharigonda	S.V. Yaji for R2
229	24539/2010	A.G. Jadhav	Mahesh Vadeyar for R1 & R2
230	24520/2010	G.N. Raichur	Arvind D Kulkarni for R1
231	24749/2010	Sunanda Patil	Sanjay Katageri for R1
232	24864/2010	S.K. Kayakamath	Dinesh M. Kulkarni for R1
233	24876/2010	B.M. Patil	-
234	22697/2010	N.R. Kuppellur	K.B. Naik for R1
235	25438/2010 C/w 100765/2015	M.M. Khannur	N.R. Kuppellur for R2
236	20106/2010	S K KAYAKAMATH	K RAGHAVENDRA RAO
237	20343/2010 C/w 23416/11	RAVI G SABHAHIT	N.R.KUPPELUR for R4
238	20444/2010	HARISH S MAIGUR	G.N.RAICHUR FOR R2
239	20557/2010	N.R.KUPPELUR :	MAHESH WODEYAR
240	20620/2010	S K KAYAKAMATH	SHRIHARSH A NEELOPANT
241	20624/2010	S K KAYAKAMATH	R1-RAGHAVENDRA
242	20846/2010	SHIVARAJ P MUDH	R.R.MANE FOR R2
243	20847/2010	SHIVARAJ P MUDH	R.R.MANE FOR R2
244	21398/2010	K B NAIK & LALI	SANTOSH B RAWOOT
245	21413/2010	S N BANAKAR : M	G R TURAMARI
246	21459/2010	MANJUNATH MELED	C.S. BENNI FOR R2
247	21516/2010	M K SOUDAGAR	K ANANDKUMAR
248	22117/2010	S K KAYAKAMATH	R1-SMT RENUKA-S
249	22179/2010	ARUN L NEELOPANT	AVINASH BANAKAR
250	22202/2010	LAXMAN B MANNOD	SURESH DYAMGOUDA